

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 83/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		Rajendra Mannalal Khandelwal & OrsVersus- Jardine Henderson Ltd. & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Varun Kedin, Adv Petitiones Anumoy Baru, Adv Rupondent Nos. 1 and 3

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 and 3 are present.

No time left.

List the matter on 01/09/2017.

Sd. (Vijai Pratap Singh) Member (J)